

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQ) : DELHI

F. No. A/RRsTHC/Delhi/2023/ 30601 - 615

Dated 10 NOV 2023

The following internal posting order is being made with immediate effect till further orders

Srl. No.	Name of the Official	At present work assigned	Work to be assigned
01.	Sh. Mohan Chandra	Sr. J.A./Acting Branch In-Charge, Record Room (Civil)	Branch In-Charge, Record Room (Civil)

(PRAVEEN SINGH)
Additional District Judge- Central/
Officer In-Charge, Record Rooms,
Tis Hazari Courts, Delhi

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Copy forwarded for information and necessary action to:

01. PS to Ld. Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi.
02. PS to Ld. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
03. The Sr. A. O. (J), Administration II and III, Tis Hazari Courts, Delhi.
04. The Accounts Officer, Accounts Branch, Central and West Districts, Tis Hazari Courts, Delhi.
05. The Official Concerned.
06. The Dealing Official, Personal file/CR/Leave/Website Committee/LAYERS.

(MOHAN CHANDRA)
Branch In-Charge, Record Room (Civil)
Tis Hazari Courts, Delhi